Containing Heart Disease and Cancer

*453. PROF. M. SANKARALINGAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the World Health Organisation has predicted that heart disease will double and cancer rate will triple in India by 2015;

(b) if so, whether Government have taken any concrete steps to contain the same; and

(c) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. C.P. THAKUR): (a) to (c) WHO has estimated that Cardio-Vascular Diseases will increase to twice the current level and Cancer will increase to 2.5 times the current level in the period 1990-2020.

The Government has undertaken Pilot Project on Cardio-Vascular Disease Programme in five States to assess the level of awareness and risk factors in selected population. The Government has also launched the following scheme under National Cancer Control Programme for early detection, creating awareness and treatment of cancer:

- 1. Upgradation of regional Cancer Centres in various States/UTs.
- 2. Development of Oncology Wing in identified Medical Colleges/ Hospitals
- 3. Setting up of Cobalt Therapy facilities in various parts of the country.
- 4. District Cancer Control Programme.
- 5. Financial assistance to NGOs for early detection and awareness activities.

Fee Concession for SC/ST students

*454. SHRI RAMACHANDRAIAH RUMANDLA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is provision of fee concession for SC/ST students in colleges under Delhi University;

(b) if so, whether full fee is being received from these students on the plea

that the amount of fee concession will be refunded to them automatically after sometime; if so, the details thereof;

(c) whether it has come to the notice of Government that these students are humiliated and misbehaved by the officials of the colleges, specially in Maitreyi College, in which the amount of fee concession has not so far been refunded; if so, the details thereof; and

(d) the remedial steps proposed to be taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (d) The SC/ST students in colleges and departments whose parents income does not come within the purview of incometax are exempt from payment of tuition/admission fee. However, SC/ST students who are unable to produce income certificate of their parents at the time of their admission, are required to pay full fee initially. On production of required certificates and fulfilment of required conditions, tuition/admission fee is refunded by the Colleges/Departments to the concerned SC/ST students.

No case of humiliation or misbehaviour with SC/ST students in Maitreyi College has come to notice. There are strict instructions to the officials of Maitreyi College to handle cases relating to SC/ST promptly and sympathetically. A committee of teachers also supervises the implementation of these policies. No case of refund of fee is pending for 1997, 1998, 1999-2000. However, the Maitreyi College has received one complaint on 20-7-2000 from a student of third year.B.A. (Pass) alleging non-refund of fees for first and second year. On verification it has been found that the student has never asked for any refund in the first year and during the second year she has not submitted any proof that her father/ guardian is not an income-tax payee.

Vacant posts in Kendriya Vidyalayas

*455. PROF. M.M. AGARWAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the number of vacant posts of teachers in Kendriya Vidyalayas filled up in the country during the last one year, State-wise/school-wise/categorywise;

- (b) the details of criteria followed to fill up the vacant posts;
- (c) whether various posts are still lying vacant in these schools; and